

against price of levy sugar fixed by Government and also applications for interim orders to charge higher prices. Pending consideration of their applications, the High Court ordered that the sugar factories should not be forced to supply sugar at prices fixed by Government to overcome situation created by the suspension of supplies by Bihar factories, a quantity equal to the monthly levy sugar quota of Bihar was allotted to the Government of Bihar in April, 1971 from factories in East Uttar Pradesh. Later the High Court rejected the request of the factories for grant of interim order and the factories concerned were required to deliver the levy sugar to nominees of the State Government.

Controls on price, distribution and movement of sugar have been removed with effect from the 25th of May, 1971 and there is at present no difficulty in supply of sugar to the consumers in Bihar.

ABOLITION OF RECRUITMENT THROUGH C.R.O

435 SHRI MONORANJAN ROY
Will the Minister of LABOUR AND REHABILITATION/ श्रम और पुनर्वासि मंत्री be pleased to state :

(a) whether any decision was taken in Tri-partite meeting held on 21st December 1963 to abolish recruitment through Coal-field Recruiting Organisation;

(b) if so, whether that decision has been implemented;

(c) if not the reasons therefor; and

(d) the steps Government propose to take to implement the decision ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION/श्रम और पुनर्वासि मंत्रालय में उप मंत्री (SHRI BALGOVIND VERMA) :

(a) There was no decision for abolition, as such, of recruitment through the Coalfields Recruiting Organisation at this meeting.

(b) to (d) Do not arise

NEW SCIENTIFIC TECHNIQUES IN AGRICULTURE

436 SHRI THILLAI VILLALAN:
Will the Minister of AGRICULTURE/ कृषि मंत्री be pleased to state :

(a) whether Government have taken any steps to make the new scientific techniques in agriculture to reach the small farmers; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ कृषि मंत्रालय में राज्य मंत्री (SHRI ANNA-SAHEB P SHINDE) : (a) Yes Sir.

(b) The improved techniques in agriculture are communicated to the farmers through demonstrations on farmers fields and farmers' training programmes as also through the extension personnel like the block based agricultural extension officers and village level workers. These efforts are linked with farm information consisting of popular publications, posters, charts films, audio-visual aids (both projected and non-projected) and mass media.

About 7 million copies of popular publications based on results of research have been issued in one year. A large number of demonstrations both in Kharif and Rabi seasons have been organised on farmers fields. Before each crop season training of farmers in small groups is organised at the village level. In addition Kisan Melas and farmers fieldsdays are also organised. Special agricultural programmes are regularly broadcast from different All India Radio Stations.

The question of making special arrangements for training in the districts approved for the newly introduced projects of Small Farmers Development Agencies (S.F.D.A.) and Marginal Farmers and agricultural Labour Agencies (M.F.A.L) is under consideration